
CHANDIGARH ADMINISTRATION
EDUCATION DEPARTMENT

Notification
The 25th July, 2007

No. DPI-UT-S1-11(12)1995.—In exercise of powers conferred by proviso to Article 309 of the Constitution read with Government of India, Ministry of Home Affairs, Notification’s G.S.R. No. 3267, dated the 1st November, 1966, the Administrator, Union Territory, Chandigarh hereby makes the following rules further to amend the Chandigarh Education Service (School Cadre) (Group C) Recruitment Rules, 1991, namely:—

1.(i) These rules be called the Chandigarh Education Service (School Cadre) (Group C) Recruitment (Amendment) Rules, 2007 ;

2. In the Chandigarh Education Service (School Cadre) (Group C) Rules, 1991, the Schedule appended thereto —

In the Recruitment Rules for appointment to the post of NTT/JBT/B.Ed teachers, the percentage of marks at the 10+2/Graduation level/NTT or diploma/JBT Certificate or Diploma/D.Ed level wherever occurring in the recruitment rules notified—vide notification No. 233-DPI-UT-S1-11(12) 1995, dated 17th August, 2001, Notification No. 402-DPI-UT-S1-11(14)1991, dated 8th April, 2004 may be read as 50% instead of 45% as per NCTE norms. In the case of JBT Teachers the minimum percentage of marks shall continue to be 40% at the graduation level but they must have at least 50% marks at the +2 or equivalent. However, candidates belonging to SC/OBC Communities shall be granted relaxation as fixed by the Government from time to time.

The following categories of posts existing in the Chandigarh Education Service (School Cadre) (Group C) Recruitment Rules 1991 are hereby deleted as they are no longer filled and have been replaced with the new categories of posts as mentioned against each —

(i) Tailoring Teachers
(ii) Drawing Teachers
(iii) PTI's
(iv) Work Experience Instructors

Home Science Master/Mistress
Fine Arts Master/Mistress
D.P.E.
Vocational Teachers.

KRISHNA MOHAN,
Education Secretary,
Chandigarh Administration.